

From:

Sh. Sanjay Kumar Singh Yadav,

M.L.A., 79-Hussainabad, Palamu, Jharkhand.

To,

The Secretary,

Jharkhand Vidhan Sabha,

Ranchi, Jharkhand.

Sub: Declaration of Assets.

Ref: letter no. 10/11-4010/VS, dated 18.12.2011

Sir,

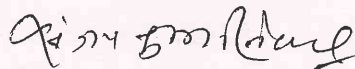
With reference to the above mentioned subject, as required I am submitting herewith the declaration of my assets in the prescribed format (Performa I to IV).

In addition to the assets declared in the given prescribed format attached herewith, some of following assets could not be declared in the given format due to non availability of proper column in it, which are declared as under:

1. Rifle – No. 1 (one),
2. D.B.B.L. Gun – No. – 1 (one), and
3. Revolver – No. 1 (one).

Therefore, you are requested to find and acknowledge receipt of the same.

Thanking You,



(Sanjay Kumar Singh Yadav) 21.12.2011

MLA, 79-Hussainabad, Palamu.

Date: 21.12.2011

Place: Ranchi.